2

NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S)

UNDER SECTION

S.No. Name (in Capital)

: TCP/19/2016

: Shanmugavelayudham & 14 others

: Sivakumar Spinning Mills Pvt Ltd & 7 others

: 397/398, 402 & 111

Represented by

Signature

I. N.R.R. ARW WASARHOAN

th M. SOMDERRACOS

pethon

molunger

ORDER

Shri M Sounderrajan, proxy counsel representing Shri N R R Arun Natarajan, counsel for petitioner present and reports that talks are going on for amicable settlement on the disputes and prays time. Counsel representing the respondents is called but absent. Time extended at request of counsel for petitioner. Put up on

28.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)